

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For hearing - CIRP	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	Shri Balady Shekar Shetty, RP

BALADY SHEKAR SHETTY R.P. 

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Balady Shekar Shetty, learned R.P.

Post the case on **20.02.2020**


MEMBER (T)


MEMBER (J)

Brunda

Verified

Court Officer